

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR MRS. RACHNA GUPTA

Petition(s) for Special Leave to Appeal (C) No(s). 16643/2014

BSNL

Petitioner(s)

VERSUS

COMMNR. TRADE TAX U.P.

Respondent(s)

(with interim relief and office report)

Date : 04/02/2015 This petition was called on for hearing today.

For Petitioner(s)

Mr. Ajay Kumar, Adv.

Mr. Rajiv Tyagi, Adv.

For Respondent(s)

Mr. Sandeep Singh, Adv.

Mr. Ravi Prakash Mehrotra, Adv.

UPON hearing the counsel the Court made the following
O R D E R

The Ld. Counsel for the respondent has not filed counter affidavit. One more opportunity is requested. It was the last opportunity to the respondent to file counter affidavit. Further adjournment is, therefore, declined.

At this stage, the Ld. Counsel has submitted that the matter may be placed before the Hon'ble Court and in the meanwhile, he be permitted to file the counter affidavit. Request is accepted.

After verifying the said filing, Registry to process the matter for listing before the Hon'ble Court, as per rules.

(RACHNA GUPTA)
Registrar